

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.262/96

Monday, this the 8th day of July, 1996.

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

1. K Balan.I,
Sub Postmaster,
(Biennial Cadre Review),
Bekal.P.O.
2. P Manoharan,
Postal Assistant,
(Biennial Cadre Review),
Nileshwar.
3. O Gopalan,
Sub Postmaster,
Chepparapadavu.
4. U Ramakrishnan,
Assistant Postmaster,
Head Post Office,
Thaliparamba.
5. KV Damodharan,
Assistant Sub Postmaster,
Payyannur.P.O.
6. KV Karunakaran,
Postal Assistant(Higher Grade),
Payyannur.
7. KK Kunhiraman,
Postal Assistant(Higher Grade),
Taliparamba Head Post Office,
Taliparamba.
8. T Annamma,
Lower Selection Grade,
Postal Assistant,
Cannanore Head Post Office.
9. PPV Narayanan, Sub Postmaster,
Pappinisseri.
10. P Damodharan,
Lower Selection Grade Postal Assistant,
Cannanore Head Post Office,
Cannanore. - Applicants

11. N Ramankutty,
Sub Postmaster,
(Biennial Cadre Review),
Pattambi.

- Applicants

By Advocate Mr KS Bahuleyan

Vs

1. Union of India represented by
its Secretary,
Ministry of Communications,
New Delhi.
2. Director General of Posts,
Department of Posts,
New Delhi.
3. Chief Postmaster General,
Kerala Circle, Trivandrum.

- Respondents

The application having been heard on 8.7.96 the
Tribunal on the same day delivered the following:

O R D E R

The reliefs sought by applicants have been granted by
R-1 order dated 8.2.96 in principle. Consequential orders
will be passed by respondents within six weeks from today.
With this direction, the application is disposed of. No
costs.

Dated, the 8th July, 1996.

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

trs/87

List of Annexures

1. Annexure R1: True copy of letter No.22/5/95-PE.I dated 8/2/96 issued by the Department of posts, New Delhi.